

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

NINETEENTH REPORT

(Presented on 5-8-1992)

The Business Advisory Committee held a sitting on Wednesday, the 5th August, 1992.

2. The Committee recommend the allocation of time to the following items of business as shown against each :—

- | | |
|---|----------|
| (1) Discussion on the Statutory Resolution seeking approval of the continuance in force of the Proclamation issued on 2nd April, 1992 in relation to the State of Nagaland. | 2 hrs. |
| (2) Discussion on the Statutory Resolution seeking disapproval of the Foreign Exchange Conservation (Travel) Tax Abolition Ordinance, 1992. | } 2 hrs. |
| (3) The Foreign Exchange Conservation (Travel) Tax Abolition Bill, 1992. <i>(Replacing the Ordinance)</i>
<i>(Consideration and passing)</i> | |
| (4) Discussion on the Statutory Resolution seeking disapproval of the Special Court (Trial of Offences relating to Transactions in Securities) Ordinance, 1992. | } 2 hrs. |
| (5) The Special Court (Trial of Offences relating to Transactions in Securities) Bill, 1992. <i>(Replacing the Ordinance)</i>
<i>(Consideration and passing)</i> | |
| (6) Discussion and Voting on Demands for Excess Grants (General) for 1988-89. | } 2 hrs. |
| (7) Discussion on the Statement of Supplementary Expenditure (General) for 1992-93. | |

3. The Committee also recommend that to mark the solemn occasion of the 50th Anniversary of 'Quit India Movement' and to pay Homage to the Martyrs of the Freedom Movement, a special sitting of the Lok Sabha may be held on Saturday, the 8th August, 1992, fifteen minutes after the meeting in the Central Hall is over, to pass a Resolution by the House on that day.

NEW DELHI;
August 5, 1992
Sravana 14, 1914 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.